Declaration of Assets and Llabilities

1, Surya Narayan Ram, son/daughter/wife of Sri Ram Lakhan, Ram, Ramar 47 years, belonging to Bihar Vidhan Sabha Secretariste service and presently working as Assistant, Bihar Vidhan Sabha give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name Sugas Kumor	Name Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	51,000/-	NIL	NIL	- 1000
(ii) <u> </u>	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	_	_			
(iii)	Bonds, Debentures and Shares in companies		-	_	_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		Premium Per Annu 24,610/-			
(v)	Motor Vehicles (details of make, etc.)	TVS Bive Car	Systems of charges at the second			Open all additions to the state of the state
(vi)	Jewellery (give details of weight and value)	crold 50 grams Silver 400 gram	Gold 120 gran Silver 900 gran	Coifed by Rolatives	s Sograns Criffel by Relatives	
(vii)	Other assets, such as values of claims / interests	TV, Fridge Ac etc		A desire and other lands	tect market vi	- Control of the Cont

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Name(S)  1 Katha  Badi kha  thatha  Lakhibigh  Donopur	a		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	A CONTRACTOR OF THE PROPERTY O	(With a	y Parent)		
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	And the state of t				
(iv)	value Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	DDA Class News Days	9			
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No,	Description	Name & address of Bank / Financial Institutions(s) / Department (s),	Amount outstanding as	
(8)	(i) Loans from Banks (HL)	S.B. C (randle Marchan		
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones (e) dues to departments		
	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	**************************************	
-	(iv) Property Tax		

## GPF/CPF/PRAN No. PTS/BLA-1311 Gender (M/F) Date of Birth 2 (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihar Vidhan Sabha, Secretariate (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District

Tadoubani I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sury A Marayan Ram
Name of Employee: SURY A NARAYAN RAM

Designation: ASSISTANT

Department: Bihar Vichan Subha

Note:

Place: Patra

Date: 15/02/2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.